

II. Details of Allotments cancelled due to non payment and non submission of Required documents within stipulated period.

S.No.	Name of the locality	No. of flats cancelled
1	Badarpur	2
2	Kondli Gharoli	652
3	East of L ni Road	1
4	Janakpuri	3
5	Nand Nagari	8
6	Mansrover Garden	3
7	Rohini	436
TOTAL		1105

Payment of Dividend by Krishak Bharati Cooperative Ltd.

1106. SHRI SYED SIBTEY RAZI:
Will the Minister of AGRICULTURE be pleased to state:

(a) Whether Krishak Bharati Co-operative Ltd. has paid some dividend to Government;

(b) if so, the details of Government's share capital;

(c) whether KRIBHCO has not paid any dividend to Public for their share capital; and

(d) if so, the reasons therefor?

**THE MINISTER OF STATE IN
THE DEPARTMENT OF RURAL
DEVELOPMENT IN THE MINISTRY**

**OF AGRICULTURE (SHRI RAM
BAHADUR SINGH):** (a) Yes, Sir.

(b) The share capital held by the Government of India is Rs. 328 00 crores.

(c) KRIBHCO has paid dividends to all Share-holders including Cooperatives.

(d) Does not arise.

**Retirement age of employees
KRIBHCO**

1107. SHRI SYED SIBTEY RAZI:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the retirement age of employees and officers in KRIBHCO is 58 years;